

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**COURT-VI**

Item No. 205  
IB-625/ND/2017

**IN THE MATTER OF:**  
**Indus Container Lines Pvt. Ltd.**

**...PETITIONER**

**Vs**

**Geo Express Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 28.10.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Financial Creditor :  
For the Liquidator :Mr. Shivanshu Kumar, Advocate  
For the Respondent/Corporate Debtor :Mr. Shivam Malhotra along with  
Sri Brijesh Tiwari, Advocate**

**ORDER**

**IA No. 4666 of 2020**

IA No. 4666 of 2020 is the 7<sup>th</sup> quarterly liquidation status report filed by the liquidator is taken on record with just exceptions.

**IA No.546 of 2018**

Let this matter be posted on 9<sup>th</sup> November, 2020 and Court Officer may take steps to make the physical copy of the IA as filed is made available to the Members of the Tribunal.

**- sd -**  
**(V.K. Subburaj)**  
**Member (T)**

**- sd -**  
**(P.S.N. Prasad)**  
**Member (J)**

(Annu)